GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION No. 720 TO BE ANSWERED ON 05.02.2021.

Death of Animals in Zoos

720. SHRI CHANDRA PRAKASH JOSHI: SHRI RAMDAS C. TADAS: SHRI MANOJ TIWARI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has taken note of thedeath of animals in various zoos throughout the countryevery year;
- (b) if so, the details thereof including the totalnumber of animal deaths reported in zoos during the lastthree years, State/UT-wise;
- (c) the main reasons for death of animals in the zoos; and
- (d) the various efforts made by the Government tobring down the mortality rate of animals?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI BABUL SUPRIYO)

- (a) and (b) Yes, Sir. As per the information received from the Central Zoo Authority, the details of animal deaths reported in various zoos during the last three years, State/UT-wise is at Annexure-1.
- (c) and (d) As informed by the Central Zoo Authority, the main reasons reported for death of animals in zoos include old age, diseases and infighting. The Central Zoo Authority has taken following steps for better upkeep and health care of animals housed in zoos across the country and to bring down mortality in particular:
 - (i) The Recognition of Zoo Rules, 2009 has been framed by Government of India for ensuring better health, upkeep and veterinary care of captive animals.
 - (ii) An advisory has been issued to all States/UTs to constitute a Health Advisory Committee to advise the zoo operators in the State/UT on Animal Health care related matters and with a mandate to monitor compliance with the Rules regarding upkeep and health care of animals.
 - (iii) The Indian Veterinary Research Institute, Bareilly has been designated as National Referral Centre for extending necessary help to zoos in the country for health care and veterinary care of the captive animals.
 - (iv) The Central Zoo Authority regularly evaluates zoos recognized under Section 38-H of the Wild Life (Protection) Act, 1972 and directs the zoos to construct enclosures for animals to protect from harsh climatic conditions.

ANNEXURE REFERRED TO IN REPLY TO PART (a) AND (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 720 REGARDING 'DEATH OF ANIMALS IN ZOOS' RAISED BY SHRI CHANDRA PRAKASH JOSHI, SHRI RAMDAS. C. TADAS AND SHRI MANOJ TIWARI, DUE FOR REPLY ON 5th FEBRUARY 2021

SIIKI MANOJ IIWAKI, DUE FOK KEILI ON 5 FEDRUARI 2021

Total number of animal deaths as reported by zoos during the last three years, State/ UT-Wise
(as informed by Central Zoo Authority)

S.No.	StateName	Year		
		2017-2018	2018-2019	2019-2020
1.	Andaman & Nicobar Islands	10	6	23
2.	Andhra Pradesh	82	46	63
3.	Arunachal Pradesh	7	12	9
4.	Assam	81	69	77
5.	Bihar	65	45	52
6.	Chhattisgarh	37	29	45
7.	Dadra & Nagar Haveli	0	1	1
8.	Delhi	111	196	190
9.	Goa	6	9	5
10.	Gujarat	366	362	167
11.	Haryana	66	60	42
12.	Himachal Pradesh	30	29	13
13.	Jammu & Kashmir	12	3	0
14.	Jharkhand	130	112	187
15.	Karnataka	684	795	315
16.	Kerala	189	206	98
17.	Madhya Pradesh	36	68	6
18.	Maharashtra	221	242	339
19.	Manipur	14	14	17
20.	Meghalaya	10	17	3
21.	Mizoram	5	18	16
22.	Nagaland	15	68	35
23.	Odisha	125	96	129
24.	Punjab	85	66	55
25.	Rajasthan	49	103	150
26.	Sikkim	10	5	6
27.	Tamil Nadu	167	109	170
28.	Telangana	153	93	60
29.	Tripura	16	17	19
30.	Uttar Pradesh	129	102	33
31.	Uttarakhand	26	22	12
32.	West Bengal	333	189	197
	Grand Total	3270	3209	2534